DR. R. B. GOUR: May I also know if it is a fact that the rules framed by the Board after long deliberations were modified without any reference to the Board again and that was a cause of friction between the Board and the Minister?

SHRI GOVIND BALLABH PANT: There were differences of opinion between the Ministry and the Board but whether any rules were the subject of controversy I do not exactly know.

DR. R. B. GOUR: Does he know that Rule 19. . .

MR. CHAIRMAN: That will do.

DR. ANUP SINGH: Is it not true that five members and not four resigned and is it not also true that in the resignations that were sent to the Prime Minister they stated very clearly practically all their major recommendations were consistently not accepted by the Ministry? The Minister is under no obligation but they resigned because out of the 14 recommendations, only 3 were accepted and out of those three, two were subsequently toned down and many of the major policy decisions were never referred to the Board for consultation.

SHRI GOVIND BALLABH PANT: I think when the hon. Member is referring to number five, he is perhaps including the resignation of Bakshi Tek Chand which was given long before the present resignations were tendered.

Dr. ANUP SINGH: I am sorry. Bakshi Tek Chand is not one of those five.

SHRI GOVIND BALLABH PANT: But he resigned long before. It may be five but my brief says four. Four is as effective as five so far as this particular question is concerned.

SHRI JASPAT ROY KAPOOR: Is it a fact that some Members who have resigned have agreed to serve on the reconstituted Board?

SHRI GOVIND BALLABH PANT: Some of them are included in the reconstituted Board and I should assume that they gave their consent to be so included. The Chairman continues to serve in the new Board too.

DR. R. B. GOUR: Is it also a fact that when Bakshi Tek Chand resigned, the new Chairman was not appointed from among the senior Members of the Board or in consultation with them but ~a person with presumably no knowledge of the refugees themseves, was brought from outside and nominated as Chairman of the Board and this also was one of the major differences between the Board and the Ministry?

SHRI GOVIND BALLABH PANT: I don't think that the members of the Board resigned because their susceptibilities were affected on account of the appointment of one who was not a member of the Board previously.

DISPLACED PERSONS OF RAMESH NAGAR, DELHI

- ♦13. SHRI V. K. DHAGE: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether it is a fact that on or about the 6th October, 1957 a crowd of displaced persons of Ramesh Nagar, Delhi, squatted in front of his car and refused to let him leave the colony; and
- (b) if so, what were the reasons for doing

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDDY): (a) Yes, Sir.

(b) The grievances of the squatters who were cart drivers, were against the local Municipal Committee, the exact nature of which could not be ascertained on account of the noisy behaviour of the cart drivers.

SHRI V. K. DHAGE: May I know whether a complaint was made by

these people gathered in the meeting that the information given by the Chief Engineer, Mr. Guha, was not correct?

SHRI K. C. REDDY: Yes, there were some such references but that was not the cause of the trouble.

SHRI V. K. DHAGE: May I Icnow whether it was represented to the Minister that the drains were flowing in. the reverse direction and they were making people impossible to live there?

SHRI K. C. REDDY: On enquiry, that was not found to be correct.

DR. P. C. MITRA: On what understanding he was permitted to leave the place?

SHRI K. C. REDDY: There was no understanding. It was a harmless affair.

EXCHANGE OF FIRE BETWEEN INDIAN ANDPORTUGUESE BORDER PATROLS N):ARMAINGINI OUTPOST

- ♦14. SHRI V. K. DHAGE: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the Indian and the Portuguese border patrols exchanged fire on or about the 6th October, 1957 near the Maingini outpost;
- (b) if so, what were the circumstances leading to the incident; and
- (c) the number of persons (i) who were injured and (ii) who were killed?

OF **DEPUTY MINISTER** EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) to (c). On 6th October, 1957, at 8.30 in the evening, an Indian patrol party left Maingini post in Indian territory which is at a distance of three and a half miles from the Portuguese border. They hardly gone a mile from their post when they heard some whispering. The Head Constable called out and in reply, the patrol was fired upon. The Indian patrol party returned the fire in selfdefence. In the encounter one

reported to have received injuries. The Head Constable on the Indian side received a bullet wound and is now in a hospital at Belgaum.

SHRI V. K. DHAGE: May I know whether there have been violations of the Indian territory in these areas and if so, how many times has it been violated?

SHRIMATI LAKSHMI MENON: During the last three months. the Portuguese Police violated this terri-*tory 35

SHRI V. K. DHAGE: Has there been any violation of territory on the other side also in the Daman area?

SHRIMATI LAKSHMI MENON: That does not arise from this question.

SHRI V. K. DHAGE: What action has the Government taken with regard to these violations of territory?

SHRI JAWAHARLAL NEHRU: It is selfevident from the: answer.

SHRI V. K. DHAGE: What action was taken normally after . . .

SHRI JAWAHARLAL NEHRU: MV suggestion to the hon. Member is to read the answer again. It is quite clear that when such things happen, there is firing on the other side with the result that normally some people suffer from that firing. What other action can one take?

SHRI V. K. DHAGE: I am not asking what happened then. When our territory has been violated, has the Government taken any action to make any protest to the Government of Portugal?

SHRI JAWAHARLAL NEHRU: No. We don't deal with the Government of Portugal.

SHRI JASWANT SINGH: When our territory was violated something like 35 times, what other action Government has taken except merely watch* ing peacefully?